



# The Gazette of Meghalaya

EXTRAORDINARY

PUBLISHED BY AUTHORITY

---

No. 66

Shillong, Friday, March 26, 2021

5<sup>th</sup> Caitra, 1943 (S. E.)

---

## PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

-----

NOTIFICATION

The 26<sup>th</sup> March, 2021.

**No.LL(B).16/2006/143.** – The Meghalaya Fiscal Responsibility and Budget Management (Amendment) Act, 2021 (Act No. 10 of 2021) is hereby published for general information.

**MEGHALAYA ACT NO. 10 OF 2021.**

*(As passed by the Meghalaya Legislative Assembly)*

*Received the assent of the Governor on the 23<sup>rd</sup> March, 2021.*

*Published in the Gazette of Meghalaya Extra-Ordinary issue dated 26<sup>th</sup> March, 2021.*

**THE MEGHALAYA FISCAL RESPONSIBILITY AND BUDGET MANAGEMENT  
(AMENDMENT) ACT, 2021**

**An**

**Act**

to amend the Meghalaya Fiscal Responsibility and Budget Management Act, 2006.

Be it enacted by the Legislature of the State of Meghalaya on the Seventy-second Year of the Republic of India as follows:-

- Short title and Commencement.** 1. (1) This Act may be called the Meghalaya Fiscal Responsibility and Budget Management (Amendment) Act, 2021.
- (2) It shall come into force at once.
- Amendment of Section 4.** 2. In section 4 of the Meghalaya Fiscal Responsibility and Budget Management Act, 2006, in sub-section (1), for clause (b)(i), the following shall be substituted, namely-
- "(b)(i) to maintain fiscal deficit to an annual limit of 5% of GSDP to provide additional resources to fight the COVID-19 pandemic and maintain the standards of service delivery to the public during the Fiscal Year 2020-21".***
- Repeal & Savings.** 3. (1) The Meghalaya Fiscal Responsibility and Budget Management (Amendment) Ordinance 2021 (Ordinance No. 2 of 2021) is hereby repealed.
- (2) Notwithstanding such repeal, anything done or any action taken under the said Ordinance shall be deemed to have been done or taken under the provisions of this Act.

**S. K. SANGMA,**

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.